

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO - 129
ANSWERED ON - 03/02/2025

NATIONAL e-VIDHAN APPLICATION (NeVA) 2.0

129. SHRI MADAN RATHORE
Ms. KAVITA PATIDAR
Dr. SUMER SINGH SOLANKI

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the details of the improvements made in the National e-Vidhan Application (NeVA) as compared to its previous version and the ways through which the legislative processes are targeted to be enhanced with the launch of the National e-Vidhan Application (NeVA) 2.0;
- (b) the ways through which National e-Vidhan Application (NeVA) has improved the efficiency and transparency of legislative processes since its inception; and
- (c) the ways through which NeVA facilitates public access to legislative information and the measures taken to ensure data security and privacy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.
(Dr. L. MURUGAN)

- (a) NeVA 2.0, the improved version of the National e-Vidhan Application, introduces advanced features such as multi-lingual support, birthday wish functionality, automatic member bio-profile generation, and a revamped member dashboard to improve linguistic inclusivity, user experience, personalization and engagement. It is now hosted on the advanced National Government Cloud (NGC) 2.0 that leverages Artificial Intelligence, Machine Learning and Big Data Analytics. These upgrades streamline legislative processes by enabling Members to digitally manage legislative business, promoting real-time governance with instant data access, reducing administrative burdens, automating workflows and fostering timely decision-making and collaboration through its integrated platform.
- (b) The National e-Vidhan Application (NeVA) has improved efficiency and transparency in State/UT legislatures by enabling easy access to legislative materials, streamlining workflows, ensuring timely processing of business and providing secure digital storage for long-term accessibility. Since its inception, NeVA has transformed legislative operations into a more efficient, transparent and accountable system.
- (c) The National e-Vidhan Application (NeVA) enhances public access to legislative information through features like live streaming of proceedings and a Public Portal for accessing bills, reports, questions and legislative records.

NeVA has migrated to National Government Cloud (NGC) 2.0 to ensure scalability, reliability, and enhanced data security. It employs robust protocols like encryption, secure access controls, password protection and 2-Factor Authentication to safeguard sensitive legislative records.
